

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 254 of 2017(SZ)**

T. Thangaiya Pandian  
S/o P. Thangaraj  
52 / 2, Ramanuja Iyer Street  
Old Washermenpet  
Chennai – 600 021.

...Applicant

-Vs-

1. Tamil Nadu Pollution Control Board,  
Rep. by its Chairman,  
No. 76, Anna Salai, Guindy,  
Chennai-600 032.

...Respondents

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**Filed by  
Thiru. C. Kasirajan,  
Advocate, Chennai.**

**Status report on NGT (SZ) O.A. No.254 of 2017 order Dt: 29.01.2021.**

It is respectfully submitted that the Hon'ble NGT (SZ) O.A. No.254 of 2017 order Dt: 29.01.2021 has issued the following direction

"However, we feel that it is better to get a report from the Pollution Control Board whether the sound pollution still exists on account of operation of the 5th respondent unit (M/s. Thirupugal and Sons Mill) and we are not going into the question regarding the other units as they are not party to the proceedings and no adverse order can be passed against them in their absence, but only to direct the Pollution Control Board to take action in accordance with law while disposing the matter if any other institutions are functioning in that area against the pollution norms."

"The Pollution Control Board is directed to submit the report as directed by this Tribunal regarding the Ambient Air Quality near the 5th respondent unit, its source and also the remedial measures, if the mechanism provided are not sufficient to meet the situation."

It is respectfully submitted that in view of Hon'ble NGT (SZ) O.A. No.254 of 2017 order Dt: 29.01.2021, it is submitted that the Ambient Air Quality Survey and Ambient Noise Level (ANL) survey were conducted in the vicinity of the 5th respondent unit (M/s. Thirupugal and Sons Mill), G.A Road, Old Washermanpet, Tondiarpet Part 2 Village, Tondiarpet Taluk, Chennai District during operation on 15.02.2020 during the day time by the District Environmental Laboratory, TNPCB, Manali.

It is respectfully submitted that the result of analysis of ambient air quality survey conducted in the vicinity of the unit revealed that all the analyzed parameters are within the NAAQ standards prescribed and the result of analysis of ambient noise level survey Conducted in the vicinity of the unit revealed that the noise level (Leq\*) was within the Standards prescribed by the Board.

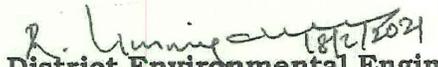
**Report of Ambient Noise Level (ANL) survey & Ambient Air Quality Survey**

**- (M/s. Thirupugal and Sons Mill) (Commercial use Zone):**

S.No.	Location		Noise Level		Ambient Noise level for Standards for Commercial use zone;					
			dB(A)	Operation Leq						
1)	Near overhead tank		53.8		Day time - 65 dB (A). (6.00 a.m-10.00 p.m) Night time - 55 dB (A). (10.00p.m. - 6.00 a.m)					
2)	Near Entrance		54.1							
3)	Near storage yard		52.8							
4)	Backside of the unit		50.5							
5)	Near motor pump		52.3							
S.No.	Location	Direction	P.M <sub>10</sub>	P.M <sub>2.5</sub>	SOx	NOx	NAAQ Standards			
							P.M <sub>10</sub>	P.M <sub>2.5</sub>	SOx	NOx
1.	Near overhead tank	NE	64	18	7	14	100	60	80	80
2.	Near storage yard	SE	75	-	6	15				
3.	Backside of the unit	SW	60	32	8	16				
4.	Near motor pump	NW	57	-	6	12				

It is respectfully submitted that the Hon'ble NGT (SZ) shall pass any order as deemed to fit in view of the facts and circumstances of the case.

Encl: 1. ROA of survey Dt: 15.02.2021.

  
**R. Luningam** 18/2/2021  
**District Environmental Engineer**  
**Tamilnadu Pollution Control Board**  
**Chennai.**

  
 18/2/2021



**TAMILNADU POLLUTION CONTROL BOARD**  
District Environmental Laboratory, Manali.

**AMBIENT AIR QUALITY SURVEY – Report of Analysis**

Report No.02 /AAQS/2020-21

Date : 16.02.2020

Address of the Complaint Area	M/s. C. Thirupugal Nadar And Sons, S.F.No.2990/3, Tondiarpet Part 1 Village, Tondiarpet Taluk, Chennai District
Date of Survey	15.02.2021

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction	Height from GL (m)	Pollutants Concentration ( $\mu\text{g}/\text{m}^3$ )			
				PM <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>2</sub>	NO <sub>2</sub>
1.	Near Over Head Tank	NE	2	64	18	7	14
2.	Near Storage Yard	SE	2	75	--	6	15
3	Backside of Unit	SW	2	60	32	8	16
4	Near Motor Pump	NW	2	57	--	6	12

*[Signature]*  
Chief Scientific Officer  
DEL – Manali



**TAMIL NADU POLLUTION CONTROL BOARD**  
District Environmental Laboratory

**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

Report No. 02/ NLS/2020-2021

Date: 16.02.2021

1.	Address of the Complaint Area	M/s. C. Thirupugal Nadar And Sons, S.F.No.2990/3, Tondiarpet Part 1 Village, Tondiarpet Taluk, Chennai District		
2.	Date of Survey	15.02.2021		
<b>Category</b>		Industrial		
<b>Type of Survey</b>		Ambient/Source	<b>Time of Survey</b>	Day
<b>Meteorological conditions</b>		Partially Cloudy		

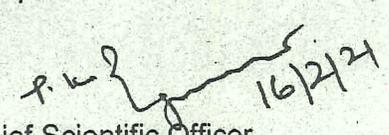
**Logging Parameters**

<b>Instrument Used</b>	CESVA		<b>Serial No</b>	SC310	
<b>Logging Interval</b>	10 Minutes each point		<b>Measuring Range</b>	40-120 dB(A)	
<b>Weighting</b>	"A"	<b>Peak Weighting</b>	"C"	<b>Time Weighting</b>	FAST
<b>Sound Incidence</b>	RANDOM		<b>Time in hrs</b>	02.30 PM - 03.30 PM	

**Report of Noise Level Monitoring**

SI No	Location	Duration (min)	Distance (M)	Direction	Sound Level - dB (A)		
					L <sub>eq</sub>	Min	Max
1	Near Over Head Tank	10	100	NE	53.8	50.4	66.9
2	Near Entrance	10	150	E	54.1	52.9	62.2
3	Near Storage Yard	10	100	SE	52.8	56.0	58.0
4	Backside of Unit	10	85	SW	50.5	47.8	89.3
5	Near Motor Pump	10	100	NW	52.3	44.9	61.6

Note: Leq value is the average energy for the measured period.

  
Chief Scientific Officer,  
DEL/Manali



**TAMILNADU POLLUTION CONTROL BOARD**  
District Environmental Laboratory, Manali

**INVOICE**

Report No. 02/AAQ/NLS/2020-21

Invoice No.	02/2020-21
Date	16.02.2021

**M/s. C. Thirupugal Nadar And Sons,**  
S.F.No.2990/3,  
Tondiarpet Part 1 Village,  
Tondiarpet Taluk,  
Chennai District

Sl. No.	Description	No. of Stations	Rate (Rs.)	Amount (Rs.)
1.	Ambient Air Quality Survey-PM <sub>10</sub>	4	2000	8000
2.	Ambient Air Quality Survey-PM <sub>2.5</sub>	2	3000	6000
3.	Analysis Charge	4	1800	7200
4.	Noise Level Survey	5	800	4000
<b>Total</b>				<b>25,200</b>
<b>Board's cost</b>				<b>25,200</b>

*P. N. S. 16/2/21*  
Chief Scientific Officer  
DEL – Manali

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**STATUS REPORT SUBMITTED WITH  
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ORDER DT. 29.01.2021 IN O.A.NO.254  
OF 2017**

**Advocate for Respondents No.1  
Thiru. C. Kasirajan  
Advocate, Chennai.**

**Date: 18.02.2021.**

**Date of Hearing on 19.02.2021**